GOVERNMENT OF INDIA MINISTRY OFYOUTH AFFAIRS AND SPORTS RAJYA SABHA QUESTION NO18.11.2010 ANSWERED ON CORRUPTION DURING CWG .

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Shri Jai Prakash Narayan Singh

Will the Minister of COALCOALCOALCOALYOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) whether there have been many serious complaints against the CWG OC officials and Delhi Government officials regarding corruption in tendering, purchasing of equipments, awarding of contracts etc. resulting in looting of tax payers money;

(b) if so, the details thereof;

(c) the details of amounts budgeted, sanctioned and the amount spent for each of the Commonwealth projects, head-wise;

(d) whether these amounts were approved by the PMO;

(e) the reasons for escalation in the cost of projects;

(f) whether any enquiry is being conducted to nail the officials responsible; and

(g) the time-frame by which the culprits be booked under various sections of IPC?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) : Allegations of corruption and financial irregularities in the matter of recently held Commonwealth Games have been reported. The complaints broadly relate to award of work at higher rates, poor site management, compromises with delays and quality factors; poor quality assurance, award of work to ineligible companies, etc.

(c) Funds to the extent of Rs.687.00 crores/Rs.557.40 crores under the heading 'Overlays', Rs. 87.00 crores/Rs. 81.00 crores under the heading 'Time Scoring Devices' and Rs.1813.42 crores/1669.42 crores under the heading 'Conduct of the Games' respectively were budgeted/released by the Government to the Organizing Committee.

(d) The amounts were approved by the competent authority in each case.

(e) The reasons for escalation were:

i) inclusion of new items;

ii) change in the scope of work;

iii) cost escalation in respect of accommodation, catering, opening & closing ceremonies, protocol & CGF relations, Queen's Baton Relay, Rent for OC Office, communications, image & look, technology, risk management insurance and technical conduct of sports;

iv) increase in the number of days of Queen's Baton Relay international leg.

v) Increase in the number of Volunteers;

vi) Scope of insurance cover for athletes, technical officials, CGF Games family, OC staff and spectators as per the Host City Contract, etc.

(f) & (g) : Government has appointed a High Level Committee under the chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into issues relating to the organizing and conduct of the Commonwealth Games, 2010. This Committee is to submit its report within three months. Other agencies are also making investigations within their respective jurisdictions and as per their mandate. Based on the results of the investigations being carried out by various agencies, action as warranted under the law would be taken.